GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:9
ANSWERED ON:22.02.2011
ADVERTISEMENTS RELEASED BY DAVP
Chavan Shri Harischandra Deoram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government is aware that payment of several newspapers has not been made for the last some months;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any complaints have been received by the Government from peoples' representatives in this regard;
- (d) if so, the details thereof and the action taken thereon;
- (e) whether the Government has made any inquiry/review on the functioning of the Directorate of Advertising and Visual Publicity (DAVP);
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the steps taken by the Government to streamline the working/functioning of the DAVP?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) & (b): The payment of bills for the advertisements released through the Directorate of Advertising and Visual Publicity (DAVP), is an on-going process and there may be some pendencies at any given point of time.
- (c) & (d): In this regard, representations are received from time to time, from various quarters including peoples' representatives and all out efforts are made by DAVP to clear the bills expeditiously.
- (e) to (g): Review of the functioning of DAVP is done at regular intervals by holding meetings periodically at the level of Hon'ble Minister of Information & Broadcasting/ Secretary, I&B etc. Periodical reviews are also taken by the Planning Commission. Recently, Consultancy Development Centre under the Ministry of Science & Technology, has been entrusted with the task of suggesting measures for modernization of DAVP.